

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 19th May, 2014

No.HC.VII-100 (Pt.-II)/2010/2858/A ### Hon'ble the High Court has been pleased to **exempt Shri P.K. Das, Presiding Officer, MACT No. 2, Kamrup, Guwahati,** from attending the **Sensitization Programme on Mediation for the Referral Judges**, scheduled to be held on **24th May, 2014 at the NEDFi House, Dispur, Guwahati.**

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-100 (Pt.-II)/2010/2859 - 2871/A, Dated, Guwahati, the 19th May, 2014
Copy forwarded for information and necessary action to :-

1. The Director, Judicial Academy, Assam.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29 (in reference to this Registry's Notification No. HC.VII-100 (Pt.-II)/2010/2743/A, dated 12th May, 2014)
4. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (Metro), Guwahati.
6. **Shri P.K. Das, Presiding Officer, MACT No. 2, Kamrup, Guwahati.**
7. **The Member Secretary, Assam State Legal Services Authority, Guwahati.**
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
10. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.*
11. The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
12. The P.S. to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
14. Office File.


19.05.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM
19.05.14